

High Court of Jammu and Kashmir at Srinagar

ORDER

No:- 598

Dated :- 07/08/2018

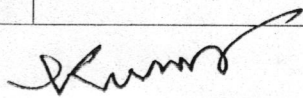
Sanction is hereby accorded to the grant of Annual Increment in favour of the following Judicial Officers with effect from the dates shown against their respective names. Besides, with the increase in the basic pay, the existing interim relief @ 30% granted vide Govt. order No. 233-F of 2018 dated 25.04.2018, will under-go an upward change, which is also stated in Col 7 against each:-

Sr. No.	Name of the Officer S/Shri	Grade	Date of Increment	Rate of Increment	Raising of basic Pay		Raising of Interim Relief	
					From -	To	From -	To
---1---	---2---	---3---	---4---	---5---	---6---	---	---7---	
1)	Romesh Kumar Wattal, Principal District & Session Judge, Samba	70290-1540-76450	01.06.2018	1540/-	71830-73370	21549-22011		
2)	Abdul Rashid Malik, Director J&K State Judicial Academy	57700-1230-58930- 1380-67210-1540- 70290	01.08.2018	1540/-	67210-68750	20163-20625		
3)	Kishore Kumar, Principal District Judge, Kulgam	57700-1230-58930- 1380-67210-1540- 70290	01.08.2018	1540/-	67210-68750	20163-20625		
4)	Ms Bala Jyoti, Additional Distt. Judge (Bank Cases), Jammu	57700-1230-58930- 1380-67210-1540- 70290	01.08.2018	1540/-	67210-68750	20163-20625		
5)	Mohd. Ali Khan, Member J&K Special Tribunal, Jamamu	57700-1230-58930- 1380-67210-1540- 70290	01.07.2018	1540/-	67210-68750	20163-20625		
6)	P.D.Kotwal, 2 nd Additional District & Sessions Judge, Jammu	57700-1230-58930- 1380-67210-1540- 70290	01.07.2018	1380/-	65830-67210	19749-20163		
7)	Jaffar Hussain Beg, Chairman J&K Sales tax, Tribunal	57700-1230-58930- 1380-67210-1540- 70290	01.07.2018	1380/-	65830-67210	19749-20163		

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					From -	To	From -	To
---1---	---2---	---3---	---4---	---5---	---6---	---	---	---7---
8)	Zubair Ahmad Raza, Principal District & Sessions Judge, Poonch	51550-1230-58930- 1380-63070	01.08.2018	1380/-	61690-63070		18507-18921	
9)	Jawad Ahmad, Principal Secretary to the Hon'ble Chief Justice	51550-1230-58930- 1380-63070	01.08.2018	1380/-	61690-63070		18507-18921	
10)	S.C.Kattal Principal D&S Judge, Kishtwar	51550-1230-58930- 1380-63070	01.08.2018	1380/-	58930-60310		17679-18093	
11)	Jatinder Singh Jamwal, PO MACT, Jammu	51550-1230-58930- 1380-63070	01.08.2018	1380/-	58930-60310		17679-18093	
12)	Virender Singh Bahu, Registrar Judicial, Jammu	51550-1230-58930- 1380-63070	01.08.2018	1380/-	58930-60310		17679-18093	
13)	Khalil Ah. Chowdhary, President Divisional Consumer Forum, Jammu	51550-1230-58930- 1380-63070	01.08.2018	1380/-	58930-60310		17679-18093	
14)	Rajiv Gupta, Principal District & Sessions Judge, Budgam	51550-1230-58930- 1380-63070	01.08.2018	1380/-	58930-60310		17679-18093	
15)	Chain Lal Bavoria, Additional District Judge, Udhampur	51550-1230-58930- 1380-63070	01.08.2018	1380/-	58930-60310		17679-18093	
16)	Rupali Ratta, District Judge Leave Reserve	51550-1230-58930- 1380-63070	01.08.2018	1380/-	58930-60310		17679-18093	
17)	Suneet Gupta, Principal District & Sessions Judge, Leh	51550-1230-58930- 1380-63070	01.08.2018	1380/-	58930-60310		17679-18093	
18)	Mehraj ud din sofi CJM, Ganderbal	43690-1080-49090- 1230-56470(Ist ACP Sub Judge)	01.06.2018	1230/-	51550-52780		15465-15834	

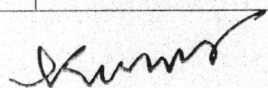


Sr. No.	Name of the Officer S/Shri	Grade	Date of Increment	Rate of Increment	Raising of basic Pay From - To	Raising of Interim Relief From - To
---1---	---2---	---3---	---4---	---5---	---6---	---7---
19]	Surjit Singh Bali, CJM, Shopian	43690-1080-49090- 1230-56470(1st ACP Sub Judge)	01.07.2018	1230/-	51550-52780	15465-15834
20]	Sandeep Gañdotra, Sub Judge, Katra	39530-920-40450- 1080-49090-1230- 54010	01.08.2018	1080/-	43690-44770	13107-13431
21]	Raja Mohd. Tasleem, CJM, Bandipora	39530-920-40450- 1080-49090-1230- 54010	01.08.2018	1080/-	43690-44770	13107-13431
22]	Anoop Kumar, CJM, Ramban	39530-920-40450- 1080-49090-1230- 54010	01.08.2018	1080/-	43690-44770	13107-13431
23]	Farooq Ahmad Bhat, Joint Registrar Judicial High Court, Wing, Srinagar	39530-920-40450- 1080-49090-1230- 54010	01.08.2018	1080/-	43690-44770	13107-13431
24]	Madan Lal, Excise Magistrate, Jammu	39530-920-40450- 1080-49090-1230- 54010	01.08.2018	1080/-	43690-44770	13107-13431
25]	Manoj Parihar, Municipal Magistrate, Jammu	39530-920-40450- 1080-49090-1230- 54010	01.08.2018	1080/-	43690-44770	13107-13431
26]	Shabir Ahmad Sub Judge, Leave Reserve	39530-920-40450- 1080-49090-1230- 54010	01.08.2018	1080/-	43690-44770	13107-13431
27]	Arvind Sharma, Sub Judge, Batote.	39530-920-40450- 1080-49090-1230- 54010	01.08.2018	1080/-	43690-44770	13107-13431
28]	Yash Pal Sharma, Municipal Magistrate, Srinagar.	39530-920-40450- 1080-49090-1230- 54010	01.08.2018	1080/-	43690-44770	13107-13431
29]	Imtiyaz Ahmad Lone, Sub Judge, Uri	39530-920-40450- 1080-49090-1230- 54010	01.08.2018	1080/-	43690-44770	13107-13431
30]	Bashir Ahmad Munshi, CJM, Kishtwar	39530-920-40450- 1080-49090-1230- 54010	01.08.2018	1080/-	43690-44770	13107-13431

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Sr. No.	Name of the Officer S/Shri	Grade	Date of Increment	Rate of Increment	Raising of basic Pay From - To	Raising of Interim Relief From - To
---1---	---2---	---3---	---4---	---5---	---6---	--7--
31	Amit Sharma, Special Mobile Magistrate, (T), Jammu	39530-920-40450- 1080-49090-1230- 54010	01.08.2018	1080/-	43690-44770	13107-13431
32	Manjit Rai, Sub Judge / Spl Mobile Magistrate (Passenger Tax), Jammu	39530-920-40450- 1080-49090-1230- 54010	01.08.2018	1080/-	43690-44770	13107-13431
33	Khurshid-ul-Islam, Sub Judge/Spl Mobile Magistrate, Baramulla	39530-920-40450- 1080-49090-1230- 54010	01.08.2018	1080/-	43690-44770	13107-13431
34	Anjum Ara, Sub Judge, Ramnagar	39530-920-40450- 1080-49090-1230- 54010	01.08.2018	1080/-	43690-44770	13107-13431
35	Arti Mohan, Sub Judge, Leave Reserve High Court Wing, Jammu	39530-920-40450- 1080-49090-1230- 54010	01.08.2018	1080/-	43690-44770	13107-13431
36	Rajni Sharma, Sub Judge, Nowshera.	39530-920-40450- 1080-49090-1230- 54010	01.08.2018	1080/-	43690-44770	13107-13431
37	Vinod Kumar, Sub Judge, Leave Reserve High Court Wing, Jammu	39530-920-40450- 1080-49090-1230- 54010	01.08.2018	1080/-	43690-44770	13107-13431
38	Umi Kulsoom, Sub Judge (Electricity Magistrate,) Bijbehara	39530-920-40450- 1080-49090-1230- 54010	01.08.2018	1080/-	43690-44770	13107-13431
39	Pawan Kumar Sharma, Sub Judge, Vailoo	39530-920-40450- 1080-49090-1230- 54010	01.08.2018	1080/-	43690-44770	13107-13431
40	Ahsan-ullah Parvez Malik, Sub Judge/Spl Mobile Magistrate, Pulwama	39530-920-40450- 1080-49090-1230- 54010	01.08.2018	1080/-	43690-44770	13107-13431
41	Iqbal Ahmad Massodi, CJM, Kulgam	39530-920-40450- 1080-49090-1230- 54010	01.08.2018	1080/-	43690-44770	13107-13431
42	Ms. Renu Dogra, Sub Judge, Bhaderwah	39530-920-40450-1080- 49090-1230-54010	01.08.2018	1080/-	43690-44770	13107-13431

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43	Muzaffar Iqbal Khan, Sub Judge, Surankote	39530-920-40450- 1080-49090-1230- 54010	01.08.2018	1080/-	43690-44770	13107-13431
44	Ms.Sudesh Sharma, Passenger Tax & Electricity Magistrate, Srinagar	39530-920-40450- 1080-49090-1230- 54010	01.08.2018	1080/-	43690-44770	13107-13431
45	Ms.Spazes Angmo, Chief Judicial Magistrate, Kagril.	39530-920-40450- 1080-49090-1230- 54010	01.08.2018	1080/-	43690-44770	13107-13431
46	Adnan Sayeed, Sub Judge/ Spl. Mobile Magistrate, Poonch	39530-920-40450- 1080-49090-1230- 54010	01.08.2018	1080/-	43690-44770	13107-13431
47	Sushil Singh, Sub Judge Pattan	39530-920-40450- 1080-49090-1230- 54010	01.08.2018	1080/-	43690-44770	13107-13431
48	Arun Kumar Kotwal, Sub Judge/Spl. Mobile Mag. Bhaderwah	39530-920-40450- 1080-49090-1230- 54010	01.08.2018	1080/-	43690-44770	13107-13431
49	Khem Raj, CJM, Doda	39530-920-40450- 1080-49090-1230- 54010	01.08.2018	1080/-	43690-44770	13107-13431
50	Dinesh Gupta, CJM, Leh	39530-920-40450- 1080-49090-1230- 54010	01.08.2018	1080/-	43690-44770	13107-13431
51	Parvaiz Iqbal, Sub Judge/Spl. Mobile Magistrate, Srinagar	39530-920-40450- 1080-49090-1230- 54010	01.08.2018	1080/-	43690-44770	13107-13431
52	Prem Sagar, Sub Judge, Kupwara	39530-920-40450- 1080-49090-1230- 54010	01.08.2018	1080/-	43690-44770	13107-13431
53	Mansoor Ahmad Lone, Munsiff, Ganderbal	33090-920-40450- 1080-45850 (1 st ACP Munsiff)	01.08.2018	1080/-	41530-42610	12459-12783
54	Mrs Archana Charak, Mun siff, Additional/Spl Mobile Magistrate, R.S.Pura	39530-920-40450- 1080-49090-1230-54010 (2 nd ACP Munsiff)	01.08.2018	1080/-	43690-44770	13107-13431



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55	Ab.Qayoom Mir, Munsiff, Kupwara	39530-920-40450- 1080-49090-1230- 54010 (2 nd ACP Munsiff)	01.08.2018	1080/-	43690-44770	13107-13431
56	Romesh Lal, Munsiff Aishmquam	39530-920-40450- 1080-49090-1230- 54010 (2 nd ACP Munsiff)	01.08.2018	1080/-	43690-44770	13107-13431
57	Manzoor Ahmad Zargar Munsiff, Pulwama	39530-920-40450- 1080-49090-1230- 54010 (2 nd ACP Munsiff)	01.08.2018	1080/-	43690-44770	13107-13431
58	Manzoor Ahmad Khan, Munsiff Additional Mobile Magistrate, Thannamandi	39530-920-40450- 1080-49090-1230- 54010 (2 nd ACP Munsiff)	01.08.2018	1080/-	43690-44770	13107-13431

By order

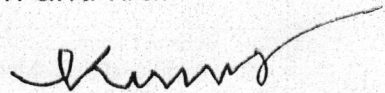

(Permod Kumar)
Deputy Registrar (G.S.)

No:- 31471-531/15

Dated:- 07/08/2018

Copy to the :-

1. Shri _____
2. Chief Accounts Officer, High Court of J&K, Srinagar.
3. Accounts Officer High Court Wing, Jammu/Srinagar.
..... for information and n/a.


Deputy Registrar (G.S.)